



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.06.2024

### **NOTICE**

Please take notice that the matters listed in the **Chennai Bench at 10:30 AM** on 19.06.2024 will now be taken up **after rising of the Court – IV (Principal Bench)**.

Further, please take notice that the bench notified for the **Court – IV** on 19.06.2024 at 10:30 AM is reconstituted. Composition of the re-constituted Bench shall be as under.

#### **Court – IV (10:30 AM)**

- 1. Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**
- 2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

By order of Hon'ble Chairperson  
-Sd/-  
Registrar